

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Chief Justice's Secretariat)

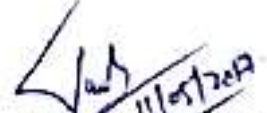
Order

No. 153/GS

Dated 11-05-2017

In the interest of administration, Sh. Sanjay Dhar, District and Sessions Judge (Super Time Scale) presently posted as Registrar Vigilance, High Court of Jammu and Kashmir is transferred and appointed as Registrar General, High Court of Jammu and Kashmir. He shall also hold the additional charge of Registrar Vigilance, High Court of Jammu and Kashmir till further orders.

By Oder,


(Jawad Ahmed)

Principal Secretary to
Hon'ble the Chief Justice

No. 4912-60/GS

Dated 11-05-2017

Copy to the:-

- 1-8 Secretary to Hon'ble Mr. Justice _____
..... for placing the same before His Lordship for kind information of His Lordship.
9. Mr. Sanjay Dhar, District and Sessions Judge (Super Time Scale)
10. Registrar Vigilance, High Court of J&K.
- 11-12 Registrar Judicial, High Court Wing, Jammu/Srinagar
- 13-34 Principal District and Sessions Judge _____
- 35-36 Joint Registrar Judicial/Protocol, High Court of J&K, Jammu/Srinagar.
37. Chief Accounts Officer, High Court of Jammu and Kashmir.
38. Incharge NIC High Court of J&K for uploading on the High Court website.
39. Office file.


Principal Secretary to
Hon'ble the Chief Justice